



**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**  
**NOTIFICATION**

**ROC.NO.130/2024-RC**

**DATED. 24-04-2024**

**Ref:** Notification No.130/2024-RC, dated 06.04.2024 placed the schedule for Viva Voce on the official website of High Court.

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It is hereby informed that Viva Voce for the candidates through **virtual mode** for the post of Law Clerks, which is scheduled to be held on 25.04.2024 **is postponed and scheduled to be conducted on 30.04.2024. The details of candidates are as follows:**

**VIRTUAL MODE**

<b>Sl. No</b>	<b>Name/Address/Cell No.</b>	<b>Father Name</b>	<b>Date of Birth</b>	<b>Name of the University /College in which the candidate prosecuted LLB/BL</b>
1	Om Hari Moh: Harishchandra nagar, P.O: Dhelwan, P.S-BEUR, Dist: Patna, State: Bihar	Dinesh kumar singh	14.01.1998	ICFAI Law School, Dehradun
2	Parneet Pawar Model colony, Lalru Mandi, Sas nagar (Mohali), Punjab-140501	Sarabjit Singh Pawar	19.09.1999	Punjabi University
3	Deepika VPO Bhattu Kalan, Fatehabad, Haryana- 125053	Rajesh kumar	15.03.2000	Chadhary Devi Lal University, Sirsa
4	Kajal kumari H. No: 06, S.No:03, Surya Vihar-II, Sehatpur, Faridabad, Haryana-121013	Hari Om Singh	03.02.1998	Lingaya's Vidyapeeth, Faridabad

5	Sonali Sheshrao Wankhade Khanapur wes, Akot, Akola, Maharashtra - 444101	Sheshrao	17.03.1998	Sant Gadge Baba Amaravati University
6	Jayesh Mehta HPNLU, Shimla-Mandi highway, 16 mile chowk, Ghandal, shimla, Himachal Pradesh - 171014	Praveen kumar Mehta	09.09.2000	Himachal Pradesh National Law University
7	Jennifer Nengneivah Haokip 16 Miles, Ghandhal, HPNLU, Shimla	M. Thongkhosei Haokip	06.11.1999	Himachal Pradesh National Law University
8	Pooja Yadav Klhupani, Nanda ki chowki, Dehradun, Uttarakhand-248007	Kailash Yadav	09.08.2001	Uttranchal University
9	C.A. Shreyas Narayana MainBazar, Madakasira, Satya sai district-515301	C. N. Adinarayana Gupta	31.08.2001	Karnataka State Law University
10	Burujupati Sidhi Pramodh Rayudu D. No: 06-14-89, Gayathri nagar, Gadde prasad venture, Jaggaiahpet-521175	B. V. V. Durga Prasad	26.12.2001	Hidayatullah NLU

The above applicants have to appear through virtual mode [at their respective State High Courts(Law Graduates)/ Parent University(final year students)] accordingly as per the instructions given.

The downloaded copy of this proceeding is sufficient to appear for the Viva Voce.

  
**REGISTRAR (RECRUITMENT)**

**N.B.** The Viva Voce for the candidates to be appeared through physical mode remains unchanged.